

SPECIAL BENCH  
COURT - II

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/142(KB)2023  
IA(I.B.C)/315(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	RELIGARE FINVEST LIMITED VS CENTURY ALUMINIUM MANUFACTURING CO LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Sanjeev Singh, Adv. ] For the Financial Creditor  
Ms. Taniya Bansal, Adv. ]  
Ms. Meenakshi, Adv. ]  
Mr. Anujit Mookherji, Adv. ]  
Mr. Prithish Chandra, Adv. ]  
  
Mr. Joy Saha, Sr. Adv. ] For the Corporate Debtor  
Mr. Avishek Guha, Adv. ]  
Ms. Urmila Chakraborty, Adv. ]  
Ms. Arunika Dutta, Adv. ]  
Mr. Kaustov De Sarkar, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of financial creditor present. Ld. Sr. Counsel appearing on behalf of corporate debtor present.
2. Post this matter before Regular Bench for hearing on **13.03.2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

*Ar.*